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MR. CHAIRMAN: The Question Hour is

WRITTEN ANSWERS TO QUESTIONS

COMMISSION ON ELEMENTARY EDUCA-TION

- *431. SHRI GOVINDA REDDY: Will the Minister for EDUCATION be pleased to state:
- (a) whether representations have been received by Government urging the appointment oi a commission on Elementary Education:
- (b) if so, what are the particulars of the representations received, and
- (c) what action has been taken by Government on those representations?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH (MAULANA ABUL KALAM AZAD): (a), (b) and (c). A statement is laid on the Table of the House.

Statement

- (a) Yes.
- (b) The Government of Indiahave received re
- (i) All-India Primary Teachers' Federation, Nagpur.
- (ii) Travancore-Cochin Government Primary School Teachers' Association, Manampore.
- (c) The views of the Government of India in the matter of appointment of a Commission on Elementary Edu cation are given in the statement plac ed on the Table of the House in reply tc Starred Question No. 9 asked on the 23rd August 1954.

SUMMER CRUISE OF THE INDIAN NAVY

*432. SHRI GOVINDA REDDY' Will the Minister for DEFENCE be pleased to state;

- (a) whether any ships of the Indian Navy have proceeded on any summer cruise this vear: and
- (b) if so, what are the particulars of the cruise? t

THE DEPUTY MINISTER FOR DEFENCE (SARDAR S. S. MAJITHIA): (a) Yes. The Indian fleet has completed its summer cruise of 8 weeks duration.

(b) During the course of the summer cruise the ships paid brief visits to ports in Malaya, Borneo, Phi-lipines and Thailand.

DISPOSAL OF SURPLUS STORES

- •433. SHRI GOVINDA REDDY: Will the Minister for Defence be pleased to state:
- (a) the value under each head of clothing and garments, surplus stores and salvage items which have been given to charities and for flood relief since 1952 up-to-date; and
- (b) the value of hospital equipment given free to the Jammu and Kashmir Government and the Nepal Govern ment during the same period?

THE DEPUTY MINISTER FOR DEFENCE which, (SHRI SATISH CHANDRA): (a) Since 1952, surplus clothing worth Rs. 50.425 had been given for flood relief at a concessional price of Rs. 18,755. The value of stores given free of cost from salvage to flood relief and charities during the same period was Rs. 12,260 and Rs. 6,190 respectively.

(b) The value of hospital equipment given free to the Jammu and Kashmir Government and Nepal Government was Rs. 2,16,785 and Rs.1,28, 709 respectively.

POLICE SHOOTING AT A MOTOR CYCLIST IN DELHI

- *434. SHRI J. V. K. VALLABHA-RAO: Will the Minister for HOME AFFAIRS be pleased to state:
- (a) whether the attention of Government has been drawn to an incident in which a sub-inspector of

inter alia, contained

police attached to the Faiz Bazar Police Station shot at a motor-cyclist and injured a passenger travelling in a bus;

- (b) if so, whether Government have made any enquiries into this incident; and
- (c) what further action Government propose to take in the matter?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU,): (a; Yes.

(b) Yes.

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(c) Further action to be taken is under the consideration of the Delhi .State Government.

.LOANS GIVEN BY THE REHABILITATION FINANCE ADMINISTRATION

*442. DR. R. P. DUBE: Will the .Minister for Finance be pleased to state the number of persons who took loans from the Rehabilitation Finance ..Administration and have since migrated to Pakistan?

THE DEPUTY MINISTER TOR FINANCE (SHRI A. C. GUHA): Out of its existing loanees, the exact whereabouts of 77 borrowers are not known to the Rehabilitation Finance Administration. No information is however available as to whether any of them have actually migrated to Pakistan.

SYSTEM OF PROBATION FOR OFFENDERS

*451. SHRI S. N. MAZUMDAR: Will the Minister for Home Affairs be pleased to state the number of State Governments which have so far re plied to the proposal for introducing a regular system of probation for of-: fenders? THE MINISTER FOR HOME AFFAIRS AND STATES (Dr. K. N. KATJU): 23.

JAIL ADMINISTRATION IN INDIA

- *452. SHRI S. N. MAZUMDAR: Will the Minister for HOME AFFAIRS be pleased to state:
- (a) whether Government have finalised the consideration of the recommendations made by DR. Reckless on jail administration in India; and
- (b) if so, what action is proposed to be taken on his recommendations?

THE MINISTER FOR HOME AFFAIRS AND STATES (DR. K. N. KATJU): (a) and (b). 'Jails' is a State subject hence it is for the States *to* consider the matter. The Government of India merely co-ordinated Dr. Reckless's work.

(Postponed from the 10th September 1954)

MANGANESE MINES

- *272. MOULANA M. FARUQI: Will the Minister for NATURAL RESOURCES AND SCIENTIFIC RESEARCH be pleased to state:
- (a) the number of manganese mines which are being operated at present in the country; and
- (b) the total output of manganese in India during the year 1953-54?

THE MINISTER FOR EDUCATION AND NATURAL RESOURCES AND SCIENTIFIC RESEARCH. (MAULANA ABUL KALAM AZAD): (a) 338 manganese mines were working on the 15th July 1954.

(b) Figures of production of minerals are collected for calendar years. Total output of manganese-ore in India during the calendar year 1953 was 1,864,081 tons. Information regarding 1954 is not yet due.